## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

**APPEAL NO. 26 OF 2017 APPEAL NO. 27 OF 2017** 

Dated: 11th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

**APPEAL NO. 26 OF 2017** 

In the matter of:

Punjab State Power Corporation Ltd. & Ors. .... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Proxy counsel

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Tajender K. Joshi for R-2 to 10

**APPEAL NO. 27 OF 2017** 

In the matter of:

Shri K. D. Choudhary, CMD, Punjab State Power Corporation Ltd. .... Appellant(s)

۷s.

Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Proxy counsel

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Sameer Rai

h/f Mr. Praveen Kumar for R-2

## <u>ORDER</u>

Learned counsel for the appellant shall take steps to file rejoinder on or before 25.10.2017 after serving copy on the other side.

List the matter on <u>27.11.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson